

CENTRAL ELECTRICITY REGULATORY COMMISSION
4TH Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax- 23753923

Petition Nos. 308/GT/2018
279/GT/2018
322/GT/2018
281/GT/2018
282/GT/2018

Dated: 8.7.2019

To,

Shri Sanjay Srivastav
Head (Power Management Group)
BRPL, BSES Bhawan, Nehru Place,
New Delhi- 110019

Sir,

Subject : Extension of dates for electronic filing of reply in **Petition Nos.-
308/GT/2018, 279/GT/2018, 281/GT/2018, 322/GT/2018, 282/GT/2018**

Ref : Your letter Nos. HOD(PMG)/BRPL/2019-20/92- 95 dated 2.7.2019

With reference to your letters dated 2.7.2019 on the above mentioned subject, I am directed to inform you that your request for extension of time to file reply has been allowed till **19.7.2019**, with copy to the Petitioner, who may file its rejoinder, if any, by 26.7.2019. No further request for extension of time shall be entertained for any reason whatsoever.

Yours sincerely

Sd/-
(B. Sreekumar)
Deputy Chief (Law)

Copy to:

1. NHPC Ltd
NHPC Office complex, Sector-33,
Faridabad- 121003